

(19)

OA No. 176/05

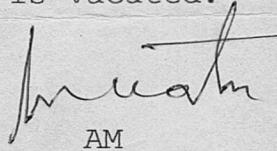
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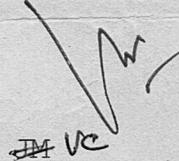
Hon'ble Mr. Justice Khem Karan, VC  
Hon'ble Mr. P.K. Chatterji, AM

List revised Sri N.P. Singh appears for the respondents. He says that he has informed, Sri A.K. Mishra about the date so fixed.

This case has come up in the suppl. list. Sri N.P. Singh states that this OA has become infructuous and may be dismissed as such. According to him the Commissioner has issued a circular dated 19.09.2007 (Annexure SCA-1) withdrawing the repatriation/reversion of all the Principals from the date it was directed to be effected. He states that the present OA is directed against the same repatriation/reversion. None appears for the applicant to dispute this fact. So the OA is dismissed as infructuous. No cost.

Interim order, if any, passed earlier shall be vacated.

  
AM

  
VC

/pc/